

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO:II
SPECIAL BENCH(Video Conference)**

**CORAM: HON'BLE MADAN BHALCHANDRA GOSAVI – MEMBER JUDICIAL
HON'BLE VEERA BRAHMA RAO AREKAPUDI-MEMBER TECHNICAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.04.2021 AT 10:30 AM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No.344/241/HDB/2019
NAME OF THE COMPANY	Sangaz Containers Pvt Ltd & 4 others
NAME OF THE PETITIONER(S)	P.N.Ram Babu
NAME OF THE RESPONDENT(S)	Sangaz Containers Pvt Ltd & 4 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Learned counsel for the Petitioner appeared.

No one appeared for the Respondent today.

Affidavit in Reply is filed.

Pleadings are completed.

For hearing submissions, matter stands adjourned to 30.04.2021.

-sdt-

MEMBER TECHNICAL

-sdt-

MEMBER JUDICIAL